©
Government of Kerala
കേരള സർക്കാർ
2007

Reg. No. രജി. നമ്പർ
KL/TV(N)/12/2006-2008

KERALA GAZETTE
കേരള ഗസറ്റ്

PUBLISHED BY AUTHORITY
ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

Vol. LIII | വാല്യം 53 | Thiruvananthapuram, Tuesday | തിരുവനന്തപുരം, ചൊവ്വ | 27th May 2008 | 2008 മേയ് 27 | 6th Jyaishta 1930 | 1930 ജ്യേഷ്ഠം 6 | No. | നമ്പർ | 22

L. A. Notifications and Declarations

KOZHIKODE DISTRICT

NOTICE

Under Section 9 (2) of the Kerala Survey and Boundaries Act, 1961

No. E-2536/89. 18th April 2008.

The subjoined statement is an extract from the survey field register giving particulars of lands registered and surveyed in the name of concerned. Appeal if any against the survey should be presented within three months from the date of publication of this notice to the Officer in-charge of the survey whose headquarters at Kozhikode.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

Schedule

District—Kozhikode.

Taluk—Kozhikode. Village—Kommeri.

Initial Survey / Re-survey	As per Revenue Accounts		As now surveyed
	Survey field No.	Sub-division No.	Area in hectares
119 ·	119/2	119/2	0.0400
		3	1.2065
			1.2465

(Sd.)
Special Tahsildar,
Land Acquisition (General).

Kozhikode.

തിരുത്തൽ പരസ്യം

നമ്പർ ബി-1300/2004. 2008 മാർച്ച് 12.

2008 ഫെബ്രുവരി അഞ്ചാം തീയതിയിലെ കേരള ഗസറ്റ് പാർട്ട് III-ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാൻഡ് റവന്യൂ ഷീറ്റിൽ പേജ് നമ്പർ 328-ൽ പ്രസിദ്ധീകരിച്ചു വന്ന കേരള അതിരടയാള നിയമം 1961-ലെ 9 (2) വിജ്ഞാപനത്തിൽ സർവ്വേ നമ്പർ 21/11-ൽ വിസ്തീർണ്ണം 00.774 ഹെക്ടർ എന്നതിനു പകരം 0.0774 ഹെക്ടർ എന്നും സ്പെഷ്യൽ തഹസീൽദാർ (എൽ.എ.) എൻ.എച്ച്. വടകര എന്നതിനുപകരം സ്പെഷ്യൽ തഹസീൽദാർ (എൽ.എ.) എൻ.എച്ച്. കോഴിക്കോട് എന്നും തിരുത്തി വായിക്കേണ്ടതാണ്.

(ഒപ്പ്)
സ്പെഷ്യൽ തഹസീൽദാർ,
(എൽ.എ.) എൻ.എച്ച്.

കോഴിക്കോട്.